

# **HIGH COURT OF KARNATAKA, BENGALURU**

October 5, 2020

## **NOTICE**

In continuation of the notice dated 28.08.2020, it is hereby informed that the facility for receiving Interlocutory Applications (IAs) and Demand Drafts/Cheques, is also made available at the Special Counter set up near Gate No 5, without fixing any prior appointment.

The Special Counter is open from 10.30 am to 1.30 pm and 2.30 pm to 4.30 pm on all working days from Monday to Friday, and from 10.30 am to 12.30 pm on all working Saturdays.

In view of this Notice, the members of Bar/Parties-in-person need not seek any appointment for filing IAs.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

Sd/-  
**(Rajendra Badamikar)**  
**Registrar General**